

ITEM NO.24

REGISTRAR COURT. 1

SECTION IX

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 19448/2015

SUBHADRABEN AND ANR.

Petitioner(s)

VERSUS

DINMOHAMMED IBRAHIM AND ORS.

Respondent(s)

(with interim relief and office report)

WITH

SLP(C) No. 19449/2015

(With WITH Office Report)

SLP(C) No. 19450/2015

(With WITH Office Report)

SLP(C) No. 28115/2015

(With WITH Office Report)

SLP(C) No. 28114/2015

(With WITH Office Report)

Date : 28/04/2017 This petition was called on for hearing today.

For Petitioner(s)

Mr. O. P. Bhadani,Adv.

For Respondent(s)

Ms. Manjeet Chawla,Adv.

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner to file affidavit with proof of publication in respect of respondent Nos. 1 and 2 within two weeks' time.

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: 2 :

Service is complete on respondent No. 4 in SLP(C) Nos. 28114 and 28115/2015, but no appearance has been filed on their behalf.

Registry to mention status of all the respondents in all the matters in the next office report.

List again on 11th of July, 2017.

(RAJESH KUMAR GOEL)
Registrar